

Is it the desire of the House?

Some Hon. Members: Yes.

Shri Vajpayee (Balrampur): Sir, may I make a submission? There should be a definite procedure laid down in these matters about the portions expunged by you. All the members of the Press were not informed. Only the P.T.I. was given the news and so many of the correspondents were in the dark. There should be a definite procedure.

Mr. Speaker: Yes.

Shri Mahanty (Dhenkanal): May I say something in connection with another matter which is of grave importance to this House? I am in your hands and I will make a submission only if you permit me.

Mr. Speaker: He may write to me and I will bring it up tomorrow. Let us not interrupt the proceedings.

Shri Mahanty: I have no objection, Sir. But we have to run a Secretariat if we have to write. We have no Secretariat.

Mr. Speaker: I will allow a stenographer for him. Now, the hon. Prime Minister.

12.19 hrs.

STATEMENT RE: INDO-WEST PAKISTAN BORDER CONFERENCE

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Sir, the statement that I intend making is about the results of the Minister-level Indo-West Pakistan Border Conference. It is rather longish. May I lay it on the Table?

Mr. Speaker: It may be laid on the Table.

Shri Jawaharlal Nehru: Sir, I beg to lay it on the Table. [Placed in Library, See No. LT-1871/60].

Mr. Speaker: I shall circulate copies of that.

Shri Jawaharlal Nehru: It has, I believe, appeared in the papers.

Mr. Speaker: Completely?

Shri Jawaharlal Nehru: I think so but not in these words.

Mr. Speaker: If it is possible, I will circulate it to the hon. Members. Or, the hon. Members can take copies from the Notice Office.

Shri Amjad Ali (Dhubri): Would it matter very much a summary only of this is given orally by the Prime Minister.

Shri Jawaharlal Nehru: It has appeared in the papers. Yet, I shall read out the operative parts and leave out the rest.

The Conference arrived at mutually agreed interpretations of the Radcliffe Award in respect of four disputes on the Punjab (India)—West Pakistan border. These are:

(a) *Area of the Hussainiwala Headworks:*

It was agreed that the Indo-Pakistan boundary in this area should be the pre-partition boundary between Ferozepur and Lahore districts.

(b) *Area of the Suleimanke Headworks:*

It was agreed that an adjustment should be made in the pre-partition boundary of Ferozepur and Montgomery districts, in consideration of the fact that the Headworks had been awarded by Sir Cyril Radcliffe to Pakistan. Measures for mutual co-operation in the maintenance of the Left Marginal Bund were also agreed to.

(c) *Chak Ladheke:*

The Government of Pakistan dropped their claim to this area.

[Shri Jawaharlal Nehru]

(d) *The village of Theh Sarja Marja, Rakh Hardit Singh and Pathanke:*

The Government of India dropped their claim to these villages.

These are the agreements arrived at.

As regards the dispute raised by Pakistan in respect of Kutch (India)—Sind (Pakistan) boundary, it was agreed that both Governments would collect additional data and hold further discussions at a later date.

It was also agreed that ground demarcation operations on some 70 miles of the Punjab (India)—West Pakistan border, which yet remain undemarcated, should be completed by the end of April, 1960, and that return of all areas in adverse possession of either Government in this sector should be completed by 15th October 1960.

This is really the substantial part. The rest is all about who attended and all that.

12.21 hrs.

**STATEMENT RE: INDO-PAKISTAN
FINANCIAL TALKS**

The Minister of Finance (Shri Morarji Desai): Sir, with your permission I propose to make a brief statement on the recent talks between the officials of the two Governments on the financial issues outstanding between India and Pakistan. In the statement made by me on the 18th December last, I had indicated that a further meeting would be held towards the close of the month to clear up a few items relating mainly to the balance sheet of the Central Government. The officials of the two Governments accordingly met for four days at Delhi and concluded their discussions on the 3rd January, 1960.

This completed the rounds of official level talks for the evaluation of the assets and liabilities of the undivided Central Government and divided Provinces and their allocation between the two Governments on the lines settled at the time of partition. It was possible to arrive at an agreement on the data relating to most of the items. However, a few items which needed further consideration were felt over for discussion at the time of the meeting between the two Ministers. The programme for this meeting will be settled in consultation with the Finance Minister of Pakistan. As I stressed in my earlier statement, these discussions between the officials of the two countries are mainly of a fact finding nature. The Hon'ble Members will, therefore, appreciate that it will not be appropriate for me at this stage to indicate the details of these talks until the Ministers have had an opportunity of considering the matter and the whole position is thereafter reviewed by the respective Governments. It is my earnest hope that with good-will on both sides, it would be possible to arrive at a satisfactory settlement on these issues in the near future.

12.22 hrs.

RE: MOTIONS FOR ADJOURNMENT—contd.

Shri Jaipal Singh (Ranchi West-Reserved-Sch. Tribes): Sir, before you proceed with further business I have a humble request to make. I would request you to call all leaders of the various groups including the hon. Minister of Parliamentary Affairs so that we may have a clear understanding of what a vacuum is, when it is created and when it is not created. I think it would be of help for future conduct of business if we are all clear in our mind about it. I am very confused about it. I have to assist you as a colleague on the panel of Chairmen. If we our-